

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.44(11)-HC/2016/8317

Dated, Agartala, the 16<sup>th</sup> May, 2018

**NOTIFICATION**

Hon'ble the Chief Justice has been pleased to constitute a one Judge Committee consisting of Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura in terms of the direction of the Hon'ble Supreme Court of India in paragraph 23(iv) of the Judgment and order dated 01.05.2018 passed in WP(C) No. 76 of 2018 [Alakh Alok Srivastava Vs. Union of India & Ors.] to regulate and monitor the progress of the trials of cases under the Protection of Children from Sexual Offences Act, 2012

02. Shri A. Debbarma, Registrar (Judicial), High Court of Tripura will be the Secretary to the Committee.

03. This is issued with immediate effect.

By order,  
Sd/-  
(S.G.Chattopadhyay)  
Registrar General

No.F.44(11) -HC/2016/8318-377

Dated, Agartala, the 16<sup>th</sup> May, 2018

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Secretaries attached with Hon'ble Judges, High Court of Tripura, Agartala.
4. The Director General of Police, Government of Tripura, Agartala for information.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Director, Tripura Judicial Academy, High Court of Tripura.
9. The Member Secretary, Tripura State Legal Services Authority, Agartala.
10. The Judge, Family Court Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District.
11. The Addl. District & Sessions Judge, West Tripura Judicial District, Agartala, Sonamura, Khowai / Kamalpur, Unakoti Judicial District.
12. The Registrar (Admn.), High Court of Tripura, Agartala.
13. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
14. The Sr. Protocol Officer, High Court of Tripura.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. The Chief Librarian, High Court of Tripura, Agartala.
18. All Assistant Registrars, High Court of Tripura, Agartala.
19. The System Analyst, High Court of Tripura for uploading the Notification in the official website.
20. All Superintendents, High Court of Tripura, Agartala.
21. Order file.
22. Concerned file.

  
16.5.18  
Registrar General